

(ख) जी नहीं, फिलहाल नहीं।

(ग) 16-11-1967 से निम्नलिखित दो कारवेल सेवाएं चलाने का प्रस्ताव है:—

1. बम्बई-नागपुर-कलकत्ता और वापस,
2. बम्बई-हैदराबाद-बम्बई।

#### OFFICIALS INVOLVED IN CORRUPTION

630. SHRI SITARAM KESRI: Will the Minister of HOME AFFAIRS be pleased to lay a detailed statement of the officials, both in Government service and in the Public Undertakings, involved in cases of corruption during the last three years and state:

(a) whether there has been any improvement in checking corruption since the creation of the Central Vigilance Commission; and

(b) if not, the other steps Government propose to take to prevent corruption?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): A statement is attached.

(a) and (b). Work of the Central Vigilance Commission has been useful in dealing with cases of corruption and in checking corruption. The interim report of the Administrative Reforms Commission on the problems of redress of citizens' grievances recommending the setting up of two institutions 'Lokpal' and 'Lokayukta' is also under consideration.

#### STATEMENT

Number of public servants involved in cases of corruption registered by the S.P. E. Division of the C. B. I. during the years 1964, 1965 and 1966 in respect of Government Departments and Public Undertakings.

Year	Government Departments		Public Undertakings	
	Gazetted Officers	Non-Gazetted Officers	Equiva-Gazetted Status	Equiva-non-Gazetted Status
1964	255	933	56	79
1965	197	968	41	75
1966	262	1,039	59	57

#### HOSTILE NAGAS

631. SHRI SITARAM KESRI:

SHRI RAM SEWAK YADAV :  
SHRI RAM KISHAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the hostile Nagas have set up their army "Brigade Headquarters" at Maram in the cease-fire area;

(b) if so, the action taken or proposed to be taken by Government to check the hostilities and to ensure peace in the area;

(c) whether it is also a fact that a large group of Mizo Kuki hostiles were seen moving near the Burma border in Tengenoupal Sub-Division; and

(d) if so, the action Government propose to check such hostile activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does not arise. It may, however, be stated that action is taken by security forces whenever there is any violation of the agreement on suspension of operations and vigilance is maintained in the area.

(c) No such information has been received.

(d) All concerned security posts have, however, been alerted and strengthened.

#### CERTIFICATES FOR REGISTRATION OF VEHICLES ISSUED BY DELHI STATE TRANSPORT AUTHORITY

632. SHRI MADHU LIMAYE: Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that registration certificates and regular driving licences are being issued by the Delhi State Transport Authority on rough sheets of paper, while these certificates are being issued in nicely bound booklet forms to certain selected persons;

(b) if so, the reasons therefor;

(c) the authority which decides that the above certificates should be issued in booklet forms or sheets of paper to an individual;